

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 4042
ANSWERED ON 30/03/2026**

UTILISATION UNDER SBM 2.0 SCHEME

4042. SHRI SAMIRUL ISLAM:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of allocation and utilisation under the Swachh Bharat Mission 2.0 since inception of the scheme, year-wise; and
- (b) the details regarding the number of waste processing plants sanctioned and operationalised since inception of the scheme, State-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a): Swachh Bharat Mission -Urban (SBM-U) 2.0 was launched on October 1, 2021 with the total financial outlay of ₹1,41,600 Cr with Central Assistance of ₹36,465 Cr. Under the scheme, Central Share of funds are allocated for the entire mission period and not on yearly basis. Details of year-wise released/utilized funds under SBM-U 2.0 is given below:

(₹ in crores)

Financial Year	2021-22	2022-23	2023-24	2024-25	2025-26 (as on 26.03.2026)
Funds released/utilized	1132.77	1753.86	2392.49	1892.86	1694

- (b): State-wise details of action plans approved under SBM-U 2.0 for establishment of Solid Waste Management facilities are annexed. Solid Waste Management facilities approved under SBM-U 2.0 are at various stages of implementation. State-wise details of waste processing facilities operational & under construction reported by States/UTs are also available on website at <https://sbmurban.org/swachh-bharat-mission-progress>.

Statement referred to the reply of the part (b) of the Rajya Sabha unstarred Question No.4042 for 30.03.2026 regarding "Utilisation under SBM 2.0 scheme"

Capacity (in TPD)

S. No	State/UT	Waste to Compost Plant	Bio-methanation Plants	Material Recovery Facilities	Waste to Electricity	Sanitary Landfill	C&D Waste
1	A&N Islands	34.00	0.00	8.34	0.00	14.24	0.00
2	Andhra Pradesh	3064.00	165.00	2954.00	0.00	1685.78	650.00
3	Arunachal Pradesh	67.00	0.00	47.50	0.00	20.00	0.00
4	Assam	509.10	60.00	480.00	0.00	210.00	0.00
5	Bihar	3431.40	100.00	2965.00	0.00	1321.90	253.47
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	1200.52	0.00	763.96	0.00	436.54	0.00
8	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00
9	Delhi	0.00	0.00	0.00	0.00	0.00	0.00
10	Goa	0.00	46.00	68.00	0.00	0.00	0.00
11	Gujarat	6218.96	312.00	6042.37	108.00	2782.75	528.74
12	Haryana	1541.35	0.00	980.87	0.00	276.07	0.00
13	Himachal Pradesh	104.88	0.00	69.41	0.00	0.00	0.00
14	Jammu & Kashmir	458.85	525.00	783.55	0.00	341.64	190.00
15	Jharkhand	213.40	0.00	135.20	0.00	74.10	99.64
16	Karnataka	447.00	420.00	4277.36	460.00	1273.47	302.00
17	Kerala	533.90	548.15	237.70	0.00	0.00	133.00
18	Ladakh	0.00	0.00	0.00	0.00	0.00	0.00
19	Madhya Pradesh	1707.40	1132.35	1569.70	489.18	1918.76	226.97
20	Maharashtra	5396.04	837.00	4606.00	700.00	1635.17	2935.00
21	Manipur	97.00	0.00	111.50	0.00	65.13	0.00
22	Meghalaya	32.50	0.00	56.50	0.00	32.50	0.00
23	Mizoram	175.50	0.00	98.00	0.00	51.05	0.00
24	Nagaland	181.00	0.00	124.50	0.00	60.32	0.00
25	Odisha	1554.94	0.00	0.00	0.00	0.00	207.77
26	Puducherry	249.00	0.00	110.00	0.00	40.08	0.00
27	Punjab	600.10	1544.00	597.09	831.00	680.83	374.00
28	Rajasthan	3711.00	500.00	1549.11	224.00	1376.13	349.00
29	Sikkim	10.40	0.00	24.84	0.00	0.00	0.00
30	Tamil Nadu	2492.50	2012.00	5563.00	1500.00	1765.66	325.00
31	Telangana	1912.86	40.00	2976.22	150.00	1821.91	950.00
32	Tripura	0.00	0.00	0.00	0.00	0.00	0.00
33	Uttar Pradesh	6433.68	0.00	2382.25	666.56	4926.95	635.14
34	Uttarakhand	0.00	0.00	0.00	0.00	0.00	0.00
35	West Bengal	4871.10	460.00	4272.00	0.00	1323.40	355.00
	Total	47249.38	8701.50	43853.97	5128.74	24134.38	8514.73